

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1292

ANSWERED ON:02.05.2016

U-WIN Card

Misra Shri Ajay (Teni)

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to issue "Unorganized Workers Identification Number" (U-WIN Card) to the workers of the unorganized sector in the country to provide/extend benefits of various social schemes to them;
- (b) if so, the details thereof;
- (c) the details of the other efforts being made by the Government to provide direct benefits of social schemes to unorganized sector workers; and
- (d) the other steps taken/proposed to be taken by the Government for the welfare of the workers engaged in the unorganised sector in the country?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)

(a) to (d): Registration, identification and issuance of the smart card to unorganised workers come under the purview of the respective State/UT Governments as per the Unorganised Workers' Social Security Act, 2008.

However, the Government has proposed a unified IT based platform for delivery of the services available under various social security schemes. The proposal is being reviewed on the basis of remarks/comments received from various stakeholders. In view of near universal coverage of Aadhaar, the Government is now working on a policy on delivery of various public services using Aadhaar, Jan Dhan Yojana account (JDY) and existing platform without the issuance of new "Unorganized Workers Identification Number" (U-WIN Card).

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